### GOVERNMENT OF INDIA MINISTRY OF STEEL

## RAJYA SABHA UNSTARRED QUESTION NO. 1278 FOR ANSWER ON 13/02/2023

#### **RASHTRIYA ISPAT NIGAM LIMITED**

#### 1278. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of STEEL be pleased to state:

- (a) whether an advertisement was issued by Government asking Expression of Interest to handover two coke oven batteries (1 and 2) of Rashtriya Ispat Nigam Limited (RINL) on contract basis for two years;
- (b) whether it is also a fact that money for contract period has also been finalized;
- (c) if so, details thereof and reasons therefor;
- (d) whether Government intends to sell/privatize RINL in bits and pieces;
- (e) whether any consultations have been held with unions of RINL, State Government and other stakeholders; and
- (f) if so, response thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a)to(c): No, Sir. The operations of Coke Oven Batteries are done by Rashtriya Ispat Nigam Ltd. (RINL). However, RINL has placed a comprehensive contract for repair & maintenance of Coke Oven Batteries (1 and 2) on 01.12.2022 as a replacement to the earlier multiple contracts.
- (d) The Government has accorded an in-principle approval for 100% disinvestment of Government of India (GoI) shareholding in Rashtriya Ispat Nigam Ltd. (RINL) alongwith RINL's stake in its Subsidiaries / Joint Ventures through strategic disinvestment.
- (e)&(f): Rashtriya Ispat Nigam Ltd. (RINL) has engaged the Employee Trade Unions in the Plant for improvement of the plant performance and the profitability which will enable the Organization to meet the expectations of all its stakeholders including employees.

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